

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 161 of 2014

Dated : 25th November, 2014

In the matter of:

Uttam Galva Steels Ltd.

... Appellant(s)

Versus

**Maharashtra State Electricity
Transmission Co. Ltd. & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Dheeraj Manchanda

Counsel for the Respondent(s) : Mr. M.Y. Deshmukh for R-1

ORDER

As the Bench did not assemble today, the matter is posted for further hearing on **13th January, 2015.**

Court Master

rkt